

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).553/2015

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KASIM @ BHURA

Respondent(s)

Date : 26-11-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Petitioner(s) Mr.Ajay Vikram Singh, Adv.
Ms.Priyanka Singh, Adv.
Mr.Pradeep Misra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Perused the Office Report on default dated 30.10.2018.

Finally, two weeks' time is granted to the counsel for the petitioner to comply with the Office Report on default dated 30.10.2018, failing which the special leave petition shall stand dismissed without further reference to the Court.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR